



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 24.02.2025

**NOTICE**

Please take notice that the matters listed in the **Court – IV at 10:30 AM** on **25.02.2025** will now be taken up **after rising of Chennai Bench assembled at 02:00 PM.**

Further, please take notice that the bench notified for the **Court – IV on 25.02.2025** is re-constituted. Composition of the re-constituted Bench shall be as under.

**Court – IV (after rising of Chennai Bench assembled at 02:00 PM)**

- 1. Hon'ble Mr. Justice Yogesh Khanna, Member (Judicial)**
- 2. Hon'ble Mr. Naresh Salecha, Member (Technical)**
- 3. Hon'ble Mr. Indevar Pandey, Member (Technical)**

By order of Hon'ble Chairperson

-Sd/-

Registrar